

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. Case (Civil) No. 975 of 2019

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Shambhunath Mishra Petitioner

Versus

The State of Jharkhand & Anr. Opposite Parties

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CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. Ritesh Kumar, Adv.
For the Opp. Parties : Mr. Sanjeev Thakur, Adv.

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The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

11/17.04.2021 As prayed for by the learned counsel for the petitioner, put up this case after three weeks.

(Rajesh Kumar, J.)

Shahid/